

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 45 OF 2017 &
IA NO. 124 OF 2017**

Dated: 12th January, 2018

In the matter of :

GAIL (India) Ltd.

...Appellant(s)

Versus

The Petroleum & Natural Gas Regulatory Board & Anr.

...Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **16.02.2018.**

Court Master